

- (vii) Reduction of losses in transmission and distribution systems.

Technology for colouring to check Adulteration

332. SHRI CHINTAMANI JENA:

SHRI ARJUN SETHI:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Indian Oil Corporation is exploring the possibility of producing necessary technology for colouring or dyeing kerosene in an attempt to check adulteration; and

(b) if so, whether it is also a fact that kerosene is being mixed with diesel oil to the extent of ten to twenty per cent?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI) (a) Yes, Sir.

(b) Because of the differential between the selling prices of High Speed Diesel (HSD) and kerosene the possibility of mixing of kerosene with HSD cannot be ruled out. It is however not possible to precisely indicate the percentage of such mixing.

Stock position of Oil in India

333. SHRI CHINTAMANI JENA:

SHRI NIHAL SINGH:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state what is the present stock position of oil and other petroleum products in India?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): It is not in the public interest to disclose the stock position of oil and other petroleum products in the country,

Meeting of Chief Ministers regarding sharing of the Cauvery waters

354. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that a meeting of the Chief Ministers of Tamil Nadu, Karnataka, Kerala and Union Territory of Pondicherry was convened by the Government to resolve the unsolved issues on sharing of the Cauvery waters; and

(b) if so, what is the outcome of the discussions?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes, Sir. A meeting was convened by the Union Minister of Irrigation with the Chief Ministers of Tamil Nadu, Karnataka, Kerala and Pondicherry in September, 1980 on Cauvery waters.

(b) Discussions were inconclusive. Further discussions at Chief Ministers level are proposed to be held shortly.

Restrictions on Newspapers with Communal leanings

335. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are contemplating to restrict the newspapers and journals from writings which may arouse communal passions, preach violence or hurt feelings of particular community, by taking the matter to the Press Council;

(b) whether it is also a fact that Government have finalised its new advertisement policy; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD-BEN M. JOSHI): (a) No, Sir. The matter has not been taken up so far with